

[Print](#)**Defective Case Register from 2025-09-19 to 2025-09-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/28869/2025	SANJIB KUMAR BHANJADEO	2025-09-19	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
2	D-WP(C)/37600/2025	SUJIT KUMAR ACHARYA	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in affidavit and page no.39 not neat.
3	D-ABLAPL/28875/2025	AKSHAYA KUMAR SAHOO	2025-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision Of Law incorrectly Furnished On Top Of Cause Title.
4	D-WP(C)/36228/2025	BRAHMANANDA HOTA	2025-09-19	Declaration of the affidavit not furnished.
5	D-WP(C)/38371/2025	RANJIT SAMAL	2025-09-19	.Petition not correctly addressed to Honorable Court
6	D-BLAPL/28760/2025	SOUMYA RANJAN DAS	2025-09-19	1.The name of the village, P.O. and age mentioned in V. Nama do not tally with that of Cause Title
7	D-WP(C)/37612/2025	SIDHARTH SHANKAR PADHY	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Authorization not furnished for othr petitioner.2. page nos. 45 104 to 106 and 176 are not neat. 3. petitioner nos. 2 to 4 are not signed in the v.nama.
8	D-CONTC/38674/2025	SIDDHANT SARANGI	2025-09-19	1. Representation dated not correctly furnished 5th line in para no.2. 2. Disposal dated not correctly furnished in cause title, para no.1, ,reference certificate , para no.5 and 1st line of page no.3. 3. Para graph numbers not correctly furnished in petition.
9	D-WP(C)/37634/2025	AMITAV TRIPATHY	2025-09-19	SL.4 OF affidavit in I.A not proper.
10	D-WP(C)/38373/2025	RANJIT SAMAL	2025-09-19	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/38369/2025	RANJIT SAMAL	2025-09-19	1.Designation of the Petitioner Mentioned as peon in para-3 of the petition, In stead of P.E.T as Mentioned in C.T. and Affidavit.
12	D-WP(C)/37599/2025	SUNSHINE ANAND SWAIN	2025-09-19	page no.45 not neat.
13	D-CMAPL/38585/2025	ADV.	2025-09-19	Put up for further S.R after filing the C.Copy of the dismissal order dtd.25.11.2019.

14	D-CMP/39172/2025	GOPINATH MISHRA	2025-09-19	Date mentioned under Annexure-3 be corrected in the Index.
15	D-CRLMP/28621/2025	ASUTOSH MOHANTY	2025-09-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
16	D-CRLMP/28617/2025	ASUTOSH MOHANTY	2025-09-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
17	D-CMP/38006/2025	MANOJ KUMAR MOHANTY	2025-09-19	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
18	D-WP(C)/38893/2025	PRABODHA CHANDRA NAYAK	2025-09-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-ABLAPL/28816/2025	BANDANA MUNDRA	2025-09-19	1. Index not proper. Marking of Vakalatanama as Annexure 6 and page marking of Vakalatanama and AG receipt not proper. 2. Page marking of Synopsis not correct. 3. Reference certificate not proper. 4. Paragraphs in the Petition not properly Serial numbered. First para not serial numbered. 5. Adhesive stamp of Rs.30 not Affixed in the Affidavit. 6. Occupation of the Deponent not mentioned in the Affidavit. 7. Paragraph Declaration in the Affidavit not correct. 8. Page marking of Annexure 4 not correct. One page not marked. So Annexure 4 and 5 be page marked afresh. Annexure 4 be marked 25 to 30 and Annexure 5 from 31 to 33. 9. OHCBA welfare Fund Rs.50 not paid. 10. Authentication Fee of Rs.7.15 on Ann.1, Rs.3.30 on Ann.2, Rs.1.10 on Ann.3 and Rs.4.40 on Ann.4 not paid
20	D-WP(C)/36391/2025	BAIJAYANTI MOHANTY	2025-09-19	Address of petitioner not mentioned.
21	D-ABLAPL/29041/2025	RAMACHANDRA PANIGRAHY	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Relationship not mentioned in the affidavit.Page 23 25 not partial neat.
22	D-ABLAPL/28860/2025	ABHAS MOHANTY	2025-09-19	1. Annexure-1 is not attested.
23	D-ABLAPL/29044/2025	ASUTOSH TRIPATHY	2025-09-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.12/- not paid in the v.nama.
24	D-ABLAPL/29045/2025	MANOJ KUMAR MALLICK	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. L.T.I of the petitioner no-3 not legible in the v.nama.Serial no-1 in the affidavit not correctly mentioned.
25	D-BLAPL/28691/2025	SATYA RANJAN MULIA	2025-09-19	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. Name of the Informant mentioned in para-1 of the petition should be deleted and thereafter put up for SR.
26	D-ABLAPL/28947/2025	PRINCEPEE RAY	2025-09-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. signature of petitioner in v.nama not proper as he is minor. He represented through his mother guardian
27	D-RPFAM/36879/2025	AMIYA KUMAR MOHANTY	2025-09-19	Cause Title in order but status not furnished
28	D-MACA/37937/2025	ADAM ALI KHAN	2025-09-19	Period of Delay 21 days 2. statutory deposit not made
29	D-BLAPL/28614/2025	JUGALA KISHORE PANDA	2025-09-19	Honble Court not tally with cause title and Rejection order.2 (a) CC number not tally with cause title and Rejection order
30	D-WP(C)/38607/2025	DR. PRASANTA KUMAR MISHRA	2025-09-19	Page 24 26 not neat.
31	D-CRLMP/28600/2025	NIRANJAN SINGH (1)	2025-09-19	1. Name and address of the petitioner in cause title not tally with Declaration. 2. Annexure number not correctly mentioned in top of the page no.11. 3. Annexure number not correctly mentioned in para no.1. 4. As per the Index FIR copy not filed. 5..Names In Capital Letters Of All The Signing Advocates Not Indicated
32	D-CRLA/27656/2025	BIJAY KUMAR BEHERA	2025-09-19	Period of Delay 08 days 1. Being aggrieved not properly mentioned in the petition. 2.Sl. no.2 of affidavit not properly mentioned.
33	D-CRLA/28118/2025	JNYANANANDA PANDA	2025-09-19	1.Annex.2 not correctly marked in para-3. 2.Under taking for translated copy not mentioned.
34	D-WP(C)/38629/2025	KABIRAJ PRADHAN	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 I.A of the affidavit not correctly mentioned.
35	D-CRLA/28100/2025	BIJAYA KUMAR RAGADA	2025-09-19	Period of Delay 07 days Under taking for translate copy not furnished.
36	D-CRLA/26285/2025	DEBASNAN DAS	2025-09-19	This may be registered as M.S.A.
37	D-CRLA/26543/2025	DEBASNAN DAS	2025-09-19	This may be registered as M.S.A.
38	D-WP(C)/38158/2025	SANJIB KUMAR RATH	2025-09-19	.Subject Code Not Furnished .
39	D-WP(C)/38772/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.
40	D-FAO/38478/2025	SUDHANSHU SEKHAR PRATAP	2025-09-19	Code not correct
41	D-WP(C)/38162/2025	GOPAL KRUSHNA NANDA	2025-09-19	.Subject Code Not Furnished .
42	D-WP(C)/38780/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.

43	D-WP(C)/38784/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.
44	D-WP(C)/38794/2025	SUKANTA KUMAR DALAI	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 not neat.Age of the Petitioner not tally With Cause Title and affidavit and also I.A..
45	D-WP(C)/38788/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.
46	D-WP(C)/38790/2025	DR. PRASANTA KUMAR MISHRA	2025-09-19	Name of petitioner in Vnama not tally with cause title and affidavit.
47	D-WP(C)/38791/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.
48	D-WP(C)/38139/2025	ARUN KUMAR PATRA	2025-09-19	page no.22 not neat and legible.
49	D-RSA/36963/2025	RABINDRA KUMAR SAHOO	2025-09-19	The discrepancy in the name of Appellant No-1(D) as per Vakalat.be reconciled.
50	D-WP(C)/38632/2025	BADRINARAYAN PANDA	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of Tender call notice not tally with Index.Paragraph not correctly mentioned in the affidavit.
51	D-WP(C)/38807/2025	SUKANTA KUMAR DALAI	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 29 not neat.Paragraph not mentioned in the affidavit.
52	D-WP(C)/38579/2025	KHIROD CHANDRA MAJHI	2025-09-19	Page no.3 not neat and legible.
53	D-RSA/37028/2025	BIJAY KUMAR BEHERA	2025-09-19	1. Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 2. C.Copy Not Filed
54	D-WP(C)/38767/2025	DR. PRASANTA KUMAR MISHRA	2025-09-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 26 not neat.
55	D-WP(C)/36607/2025	KSHIROD KUMAR ROUT	2025-09-19	Page no.11 not neat and legible.
56	D-WP(C)/38776/2025	SUKANTA KUMAR DALAI	2025-09-19	Page 29 not neat.
57	D-WP(C)/38756/2025	DR. PRASANTA KUMAR MISHRA	2025-09-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 26 not neat.
58	D-ABLAPL/29019/2025	BHARAT JALLI	2025-09-19	Name of the Informant and her father appearing in Para 2 be redacted. Resubmit for SR after redacting.

59	D-CRLREV/29094/2025	BISWARANJAN DALAI	2025-09-19	Put up SR after filing the c. copy Trial Court in ICC no- 588/ 2022 and index mark
60	D-CMP/38152/2025	SARATHI JYOTI MOHANTY	2025-09-19	Address of O.Ps No-6 7 and 9 not furnished in the Petition.
61	D-WP(C)/34781/2025	SOUMYA JYOTI BISWAL	2025-09-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 53 not neat.
62	D-MACA/38283/2025	MAHITOSH SINHA	2025-09-19	statutory deposit not made
63	D-WP(C)/37346/2025	ALEKHA CHANDRA MOHANTY	2025-09-19	date in para.11 of annex.5, not tally with index.
64	D-WP(C)/37875/2025	BISWAJIT SAHOO	2025-09-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name not mentioned of executants thumb impression.
65	D-CRLMC/28287/2025	ASISH MISHRA	2025-09-19	. Certified copy of annex-1 not filed.
66	D-WP(C)/37350/2025	GOKHA BEHERA	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Dist. not mentioned in address of affidavit.
67	D-WP(C)/38525/2025	BIPLABA P.B. BAHALI	2025-09-19	1Paragraphs not correctly furnished in declaration.
68	D-WP(C)/37709/2025	AMIYA KUMAR MOHANTY	2025-09-19	Page marking not correct.
69	D-WP(C)/38969/2025	SIDDHARTH PRASAD MISHRA	2025-09-19	1. In Total Rs 89/- not paid in V.nama.
70	D-WP(C)/38491/2025	AJAYA KUMAR JENA	2025-09-19	1. As per Index, Annexure-6 not described in the petition.
71	D-MACA/38232/2025	ADAM ALI KHAN	2025-09-19	Period of Delay 95 days 2.statutory deposit not made
72	D-CONTC/36298/2025	ADV.	2025-09-19	Code NOT INDICATED
73	D-CONTC/36296/2025	ADV.	2025-09-19	Code NOT INDICATED
74	D-MACA/38234/2025	KAPILA CHARAN NAYAK	2025-09-19	Court Fee Rs.1433/ payable not paid 2. Vakalatnama properly stamped, Executed and accepted- not proper paid
75	D-RPFAM/38285/2025	DEBASNAN DAS	2025-09-19	good ground not furnished
76	D-ABLAPL/28944/2025	PRASANTA KUMAR SATAPATHY	2025-09-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.10 NOT NEAT.
77	D-WP(C)/38397/2025	LAXMAN BHOI	2025-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-WP(C)/38402/2025	LAXMAN BHOI	2025-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.

79	D-WP(C)/38915/2025	SUBHADUTTA ROUTRAY	2025-09-19	Page no. 32 not neat and legible.
80	D-RSA/38514/2025	JYOTI RANJAN DEO	2025-09-19	Period of Delay 103 days
81	D-WP(C)/37871/2025	SURENDRA KUMAR GARTIA	2025-09-19	Copy of the order Dt.04.01.2014 mentioned in the Index(Anx-10 and prayer portion appears to be wrong
82	D-RSA/36793/2025	JAGYAN BALK MOHANTY	2025-09-19	1.valuation and C.Fee Payable not furnished in the Appeal Memo.2. Reference Certificate not furnished.Put up for further S.R after made good.
83	D-WP(C)/38495/2025	PRANAB KUMAR PASAYAT	2025-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of resolution vide annex-5 not tally with Index.
84	D-WP(C)/37543/2025	SAMEER KUMAR DAS	2025-09-19	1-COURT FEE IS DEFICIENT. Court fee Rs.18.00 to be filed.
85	D-WP(C)/37873/2025	SURENDRA KUMAR GARTIA	2025-09-19	Copy of the order Dt.04.01.2014 mentioned in the Index(Anx-10) and prayer portion appears to be wrong.
86	D-RSA/37861/2025	BASUDEV MISHRA	2025-09-19	Annexures not yet marked
87	D-WP(C)/38394/2025	DIGAMBARA MISHRA	2025-09-19	1 Age of petitioner not mentioned in affidavit and declaration.
88	D-WP(C)/38572/2025	RANJIT MOHANTY	2025-09-19	1.Page Nos.9 To 12 Not Legible.
89	D- ABLAPL/28826/2025	MAHES DAS	2025-09-19	1. Annexure 1 page 9 and 10 not legible. 2. Title of Pet. No.2 in Cause Title and V.nama not tally with signature.
90	D- ABLAPL/28972/2025	BASUDEV PUJARI	2025-09-19	Signature of Petitioner no.1 not legible in V.nama.
91	D- ABLAPL/28871/2025	BIRABAR GANTHIA	2025-09-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Other petitioners have not authorized the deponent to swear the affidavit in their behalf
92	D-RSA/36877/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-09-19	Cause Title Not in order.R-1(Ka) in the L.A.Court not made Party in this Appeal.
93	D- ABLAPL/28895/2025	SAROJ KUMAR MISHRA	2025-09-19	1. Occupation of the deponent in the affidavit not furnished.
94	D-WP(C)/37152/2025	ARJUNA CHARANA BEHERA	2025-09-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of petitioner no.2 not tally with cause title.
95	D- ABLAPL/28603/2025	AJIT KUMAR RAUT	2025-09-19	Annexure 1 page 10 and 11 not legible.
96	D-WP(C)/37627/2025	AMITAV TRIPATHY	2025-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				sl.no.4 of affidavit in I.A. NOT PROPER.
97	D- ABLAPL/28835/2025	DEBENDRA KUMAR DHAR	2025-09- 19	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 19-09-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/4466/2022	CONTC/4466/2022	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/3658/2022	CONTC/3658/2022	ASHOK KUMAR SARANGI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	CONTC/1155/2022	CONTC/1155/2022	SUBAS CHANDRA DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/6826/2021	CONTC/6826/2021	M/S SURYA NARAYN SAHU, P. PANIGRAHI	OTHERS. PUT UP FOR SR AFTER FILING OF COPY OF IMPUGNED ORDER ALONGWITH CT IN WP(C) 18968/2021 17. REFERENCE CERTIFICATE NOT FURNISHED.
5	CONTC/2913/2022	CONTC/2913/2022	RASHMI KANTA ACHARYA	OTHERS. COPY OF CT PASSED IN WP(C) NO-19424/2021. THEN PUT UP FOR SR 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

6	CONTC/3135/2022	CONTC/3135/2022	ASHIS KUMAR MISHRA	OTHERS. COPY OF CT PASSED IN CONTC NO 1124/2020 BE FILED. THEN PUT UP FOR SR 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	CONTC/6825/2021	CONTC/6825/2021	M/S SURYA NARAYN SAHU, P. PANIGRAHI	OTHERS. PUT UP FOR SR AFTER FILING COPY OF IMPUGNED ORDER PASSED IN WP(C) 18970/21 ALONG WITH CT 17. REFERENCE CERTIFICATE NOT FURNISHED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
8	CONTC/6828/2021	CONTC/6828/2021	M/S SURYA NARAYAN SAHU, P. PANIGRAHI	OTHERS. PUT UP FOR SR AFTER FILING COPY OF IMPUGNED ORDER PASSED IN WP(C) 18972/21 ALONG WITH CT 17. REFERENCE CERTIFICATE NOT FURNISHED.
9	CONTC/3490/2022	CONTC/3490/2022	SATYA RANJAN PATI	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	CONTC/4278/2022	CONTC/4278/2022	PRAMOD KUMAR NAYAK	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17. REFERENCE CERTIFICATE NOT FURNISHED.
11	CONTC/2799/2022	CONTC/2799/2022	M/S.DILLIP KUMAR SAHU	17. REFERENCE CERTIFICATE NOT FURNISHED.
12	CONTC/2797/2022	CONTC/2797/2022	M/S.DILIP	17. REFERENCE

			KUMAR SAHU	CERTIFICATE NOT FURNISHED.
13	CONTC/2116/2022	CONTC/2116/2022	M/S.KARUNAKAR RATH	<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> <p>17. REFERENCE CERTIFICATE NOT FURNISHED.</p>